

- (b) the type of organisations to which grants are sanctioned under the law/schemes;
- (c) whether grants to non-muslim institutions are permissible;
- (d) if so, under what provision; and
- (e) what percentage of total grants was sanctioned to such organisations?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (d) Maulana Azad Education Foundation sanctions grants-in-aid to Non Government Organisations (NGOs) managing institutions where, *Inter alia*, number of beneficiaries from educationally backward minorities is more than 50% subject to other eligibility criteria, which are available on the Foundation's website www.maef.nic.in. The grants-in-aid are sanctioned on fulfillment of the prescribed conditions and the laid down eligibility criteria and not on the basis of religious affiliation of the institution and/or of the persons managing it. The list of NGOs which have been sanctioned grants-in-aid by the Foundation is available on its website www.maef.nic.in.

- (e) Does not arise.

**Grants by Maulana Azad Education Foundation to
Educational Institutions**

3265. SHRI SABIR ALI:
SHRI MOHAMMED ADEEB:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the educational institutions, not governed by educationally backward minorities, to which grants were given by Maulana Azad Education Foundation during the last four years and this year, so far;
- (b) the provisions for sanctioning the grants;
- (c) whether any deviation was made in any case; and
- (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) Maulana Azad Education Foundation sanctions grants-in-aid to Non Government Organisations (NGOs) managing institutions, where, *Inter alia*, number of beneficiaries from educationally backward minorities is more than 50% subject to fulfillment of other eligibility criteria. For sanctioning grants-in-aid, religious affiliation of the institution and/or of the persons managing it is not the eligibility criteria. The eligibility criteria for seeking grant-in-aid from the Foundation and the list of NGOs which have been sanctioned grants -in-aid by the Foundation are available on its website www.maef.nic.in.

- (c) No, Sir.
- (d) Does not arise.